

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF Digicontrols Northern Private limited

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Digicontrols Northern Private limited
2.	Date of incorporation of corporate debtor	29/09/1987
3.	Authority under which corporate debtor is incorporated / registered	ROC- Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72100RJ1987PTC004108
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 46, Arcade Market, Omaxe Panorama City, Alwar Road, BHIWADI - 301018(RAJASTHAN)
6.	Insolvency commencement date in respect of corporate debtor	11/10/2019
7.	Estimated date of closure of insolvency resolution process	07/04/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ranjeet Kumar Verma Reg. No. IBBI/IPA-002/IP-N00301/2017-18/10859
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CS-53, 1F, Ansal Plaza, Sector 1, Vaishali, Ghaziabad-201010, UP Ranjeet@ranjeetcs.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CS-53, 1F, Ansal Plaza, Sector 1, Vaishali, Ghaziabad-201010, UP Ranjeet@ranjeetcs.com
11.	Last date for submission of claims	29/10/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	N.A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Digicontrols Northern **Private limited** on 11/10/2019,

The creditors of Digicontrols Northern **Private limited**, are hereby called upon to submit their claims with proof on or before 29/04/2019,(the date falling fourteen days from the appointment of the interim resolution professional) to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Name and Signature of Interim Resolution Professional : RANJEET KUMAR VERMA
Date and Place: 16/10/2019 , GHAZIABAD

